

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA. NO. 1297 of 1996

Date of order : 7.12.2001

Present : Hon'ble Mr. Justice D.N.Chowdhury, Vice-Chairman
Hon'ble Mr. S. Biswas, Administrative Member

KAMALENDU JHA

[B

VS

UNION OF INDIA & ORS (E RLY.)

For the applicant : Mr. K.C.Saha, Counsel

For the respondents : None

O R D E R

Per Justice D.N.Chowdhury, V.C.:

It appears that the applicant has already got the relief prayed for in this OA and he has written a communication to the ld. counsel for the applicant, Shri K.C.Saha, on 2.6.99 in that regard. He has prayed for withdrawal of the case.

2. In the circumstances, the application stands dismissed as withdrawn. No costs.

3. Let a copy of the letter written by the applicant be kept on record.


MEMBER(A)


VICE CHAIRMAN